

>

Title: Requesting government to take appropriate steps to open health dispensaries under the CGHS at Nasik.

DR. BHARATI PRAVIN PAWAR (DINDORI): Hon. Speaker, Sir, thank you for giving me this opportunity to raise an important matter.

Around 15,000 to 20,000 people from my Nasik District are in the Central Government services, like the Central Armed Police Force, Indian Posts, Indian Railways, Indian Security Press, etc. With regard to this, I would like to draw your attention towards the requirement of health dispensaries under the CGHS, that is Central Government Health Scheme at Nasik. As there is no health dispensary under the CGHS, the Central Government employees and their families have to travel around 200 km to either Pune or Mumbai for the treatment. If such CGHS dispensaries are made available at Nasik city, then it will fulfil the health requirement of all the Central Government employees of Nasik District.

It is my humble request to the Government, through you, to take appropriate steps to open health dispensaries under the CGHS at Nasik. Thank you.